

**Involving of Members of Parliament in Crash Programme for Rural Employment in Orissa**

7829. SHRI SHYAM SUNDER MOHAPATRA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to involve the Members of Parliament in works proposed to be undertaken under crash programme for rural employment in the absence of M.L.As. in Orissa; and

(b) if so, nature of works and in what way Members of Parliament will be involved in those works?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) and (b). The participation of Members of Parliament for the successful implementation of the Crash Scheme for Rural Employment has been solicited by the Government of India. Execution of the scheme has been entrusted to the State Governments. In certain States M.Ps. and M.L.As. are represented on the Coordination Committees constituted by those State Governments. However, the exact role played by M.Ps. and M.L.As. in the implementation of the scheme varies from State to State.

As regards the precise involvement of the M.Ps. in place of M.L.As. in Orissa, information is being obtained from the State Government. The information when received will be placed on the Table of the House.

**Impact of Family Planning Programme among Harijans and Tribals in Orissa**

7830. SHRI SHYAM SUNDER MOHAPATRA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state the impact of Family Planning Programmes among Harijans and Tribals, with particular reference to Orissa?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): No study has been carried out recently either at the National level or in Orissa to assess the impact of Family Planning Programme especially among Harijans and Tribals. However, an all India survey carried out in 1969 showed that the Family Planning Programme had been accepted by all sections of the population including Scheduled Castes/Scheduled Tribes, more or less, in the same proportion.

Another survey carried out recently in Orissa shows that 10—12 per cent of eligible couples sampled among Scheduled Castes/Scheduled Tribes are currently practising family planning methods as against 12 per cent of the eligible couples in the general population in Orissa.

**विधवाओं और बीमार व्यक्तियों को रिहायशी क्वार्टरों का आवंटन**

7831. श्री श्याम सुन्दर महापात्र : क्या निर्माण और आवास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या रिहायशी क्वार्टरों का आवंटन करने के लिये आवेदन-पत्रों पर विचार करते समय विधवा आवेदकों को प्राथमिकता दी जाती है ;

(ख) क्या बीमार व्यक्तियों को भी अन्य आवेदकों की तुलना में प्राथमिकता दी जाती है ; और

(ग) इन श्रेणियों के कितने आवेदकों के आवेदन-पत्रों का निपटान करना है ?

संसदीय, कार्य विभाग तथा निर्माण और आवास मंत्रालय में राज्य मंत्री (श्री श्रीम मेहता) : (क) सामान्य पूल का वास दिल्ली/नई दिल्ली के पात्र कार्यालयों में कार्य कर रहे सरकारी कर्मचारियोंके